

SCHEDULE II

[See section 3(2)]

AMENDMENT TO THE CONSTITUTION (SCHEDULED CASTES) (PART C STATES) ORDER, 1951

1. For paragraph 3, substitute:--

“3. Notwithstanding anything contained in paragraph 2, no person who professes a religion different from the Hindu or the Sikh religion shall be deemed to be a member of a Scheduled Caste.”

2. In **PART I—AJMER**, under the item “Throughout the State:--” —

(i) for entry 11, substitute:--

“11. Chamar, jatava, Jatia, Mochi or Raigar”.

(ii) for entry 20, substitute:--

“20. Kabirpanth”;

(iii) for entries 29 to 40, substitute:--

“29. Nat

30. Pasi

31. Rawal

32. Sarbhangi

33. Sargara

34. Satia

35. Thori

36. Tirgar

37. Kanjar

38. Sansi”.

3. For **PART II—BHOPAL**, substitute:-

“PART II—BHOPAL

Throughout the State:-

1. Balahi
2. Bansphor or Basor
3. Basar
4. Bedia
5. Beldar
6. Chamar, Jatav or Mochi
7. Chitar
8. Dhanuk
9. Dhobi
10. Dome
11. Kanjar
12. Khatik
13. Koli or Katia
14. Mang
15. Mehar

16. Mehtar or Bhangi
17. Pasi
18. Sansia
19. Silawat”.

4. In **PART III—COORG**, under the item “Throughout the State:--“—

After entry 8, insert:-

“8A. Pale”.

5. For **PART IV—DELHI**, substitute:--

“PART IV—DELHI

Throughout the State:-

1. Adi-Dharmi
2. Agria
3. Aheria
4. Balai
5. Banjara
6. Bawaria
7. Bazigar
8. Bhangi
9. Bhil
10. Chamar, Chanwar Chamar, Jatya or Jatav Chamar, Mochi, Ramdasia, Ravidasi, Raidasi, Rehgarh or Raigar
11. Chohra (Sweeper)
12. Chuhra (Balmiki)
13. Dhanak or Dhanuk
14. Dhobi
15. Dom
16. Gharrami
17. Julaha (Weaver)
18. Kabirpanthi
19. Kachhandha
20. Kanjar or Giarah
21. Khatik
22. Koli
23. Lalbegi
24. Madari
25. Mallah
26. Mazhabi
27. Meghwal
28. Naribut
29. Nat (Rana)
30. Pasi
31. Perna
32. Sansi or Bhedkut
33. Sapera
34. Sikligar
35. Singiwala or Kalbelia
36. Sirkiband”.

6. For **PART V—HIMACHAL PRADESH**, substitute:-

“PART V—HIMACHAL PRADESH

Throughout the State:-

1. Ad-dharmi
2. Badhi or Nagalu
3. Bandhela
4. Balmiki, Chura or Bhangi
5. Bangali
6. Banjara
7. Bansi
8. Barad
9. Barar
10. Batwal
11. Bawaria
12. Bazigar
13. Bhanjra
14. Chamar, Mochi, Ramdasi, Ravidasi or Ramdasia
15. Channal
16. Chhimde (Dhobi)
17. Chuhre
18. Dagi
19. Darai or Daryai.
20. Daule
21. Dhaki or Toori
22. Dhaogri or dhuai
23. Doom or doomna
24. Dumne (Bhanjre)
25. Hali
26. Hesi
27. Jogi
28. Julahe
29. Kabirpanthi, Julaha or keer
30. Kamoh or Dagoli
31. Karoack
32. Khatik
33. Koli
34. Lohar
35. Mazhabi
36. Megh Na Od Pasi
37. Phrera
38. Rehar
39. Rhar
40. Sansi
41. Sapela
42. Sarde, Sarare or Siryare
43. Sanehde
44. Sikligar
45. Sipi
46. Sirkiband
47. Teli

48. Thathiar or Thathers”.

7. For **PART VII—MANIPUR**, substitute:-

“PART VII—MANIPUR

Throughout the State:-

1. Dhupi or Dhobi
2. Lols
3. Muchi or Ravidas
4. Namasudra
5. Patni
6. Sutradhar
7. Yaithibi”.

8. For **PART VIII—TRIPURA**, substitute:-

“PART VIII—TRIPURA

Throughout the State:-

1. Bagdi
2. Baidi
3. Bhuimali
4. Bhunar
5. Chamar or Muchi
6. Dandasi
7. Dhenuar
8. Dhoba
9. Duai
10. Dum
11. Ghasi
12. Gour
13. Gunar
14. Gur
15. Gorang
16. Jalia Kaibarta
17. Kahar
18. Kalindi
19. Kam
20. Kanda
21. Kanugh
22. Keot
23. Khadit
24. Kharia
25. Khemcha
26. Koch
27. Koir
28. Kol
29. Kora
30. Kotal
31. Mahisyadas
32. Mali
33. Mehtor

34. Musahar
35. Namsudra
36. Patni
37. Sabar”.

9. For **PART IX—VIDHYA PRADESH**, substitute:-

“PART IX—VIDHYA PRADESH

Throughout the State:-

1. Basor or Bansphor
2. Beldar or Sunkar
3. Chamar, Ahirwar, Chamar Mangan, Mochi or Raidas
4. Dharkar, Balmik or Lalbegi
5. Dher
6. Dom
7. Domar or Doris
8. Ghasia
9. Kuchbandhia
10. kumhar
11. Mehtar, Bhangi or Dhanuk
12. Moghia
13. Muskhan
14. Pasi
15. Sansia or Bedia”.